IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-445/ND/2017

In the matter of:

PK Industries (P) Limited

..PETITIONER

SECTION:

Under Section 10 of IBC Code, 2016

Order delivered on 08.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/applicant

: Mr. Navin Arora, Advocate

Mr. Meetu Singh, Advocate

Mr. Naresh Aggarwal, Co. Rep.

For the Respondent/Corporate Debtor:::

For the Intervener

<u>ORDER</u>

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved.

(R. VARADHARAJÁN) MEMBER (JUDICIAL)

Surjit 08.2.2018